

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 361.**

**TO BE ANSWERED ON THE 18<sup>TH</sup> JULY, 2017/ ASHADHA 27, 1939 (SAKA)**

**FORENSIC LABORATORY IN ANDHRA PRADESH**

**361. SHRI Y.S. AVINASH REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government as a promise made in the 10th Schedule of Andhra Pradesh Reorganisation Act, 2014 has proposed to establish Forensic Laboratory in Andhra Pradesh;**

**(b) if so, the details thereof;**

**(c) whether any proposal from the State Government of Andhra Pradesh has also been received in this regard and if so, the details thereof; and**

**(d) the details of actual execution of the work?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d) : An umbrella scheme for 'Modernisation of Police Forces' of Ministry of Home Affairs has been envisaged. The proposal for establishment of a new hi-tech State Forensic Science Laboratory at Amaravati with a proposed outlay of Rs.253.40 Crore, with Rs. 152 Crore as central assistance to State Govt. of Andhra Pradesh is part of the said umbrella scheme.**

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